

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 19
CP 4229/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Bibhash Bireshwar Choudhary**
V/s
Tamirinds Street Foods Pvt Ltd & Ors.

Appearance (via video-conference):

For the Applicant : Adv. Nishant Rana
For the Respondent : None present

Section 241-242,244 of the Companies Act, 2013

ORDER

Registry as well as Applicant is directed to issue Notice to the Respondent, intimating the next date of hearing by all available means (i.e. Speed Post, e-mail, etc.) and to place on record Affidavit of Service enclosing therewith proof of service of Notice on the Respondent, Personal Guarantor, at least two days before the adjourned date. The Applicant is directed to serve a copy of the main Company Petition to the Respondent if not served earlier. List this matter on Board on 24.04.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)